

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th February, 2013

NO.HC.VII-01/2013/ 1434 /A. Shri Pranjal Das, Additional District and Sessions Judge, Fast Track Court, NO.1, Tinsukia, is posted at the same station i.e. Tinsukia as District and Sessions Judge, vice Smti Aruna Devee to be retired voluntarily on 28.02.2013.

Shri Das will hand over charge of his Court and Office to the Additional District and Sessions Judge, Fast Track Court, NO.2, Tinsukia and join his new assignment positively on 01.03.2013.

NO.HC.VII-01/2013/ 1435 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service, as the Sessions Judge of the Sessions Division with Head-quarters as shown against his name to exercise such power within the local limits of his jurisdiction with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Pranjal Das	Tinsukia	Tinsukia

By Order,
Sd/-Robin Phukan,
I/C REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-01/2013/ 1436 - 1460 /A.

Dated 20.02.2013

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Pranjal Das with the power of District Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, NO.1 & II, Kamrup, Guwahati/ Cachar, Silchar.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.

Contd.....

10. The Special Judge, CBI, Assam, Guwahati.
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
13. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
14. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Shri Pranjal Das, Additional District and Sessions Judge, Fast Track Court, NO.1, Tinsukia.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____),Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Superintendent (_____), Gauhati High Court, Guwahati
- ✓ 21. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The Secretary, NEJOTI, Guwahati
23. The Judicial Magistrate, Hajo/ Tihu
24. The C.A. to I/C Registrar General/ I/C Registrar (Vigilance)/OSD(Administration)/ Registrar (Judicial), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


20-02-13
I/C REGISTRAR (VIGILANCE)


20/02/13